

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.06.2018

ORDER NO. 133 OF 2018

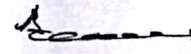
Hon'ble HOD is pleased to modify the roster order no. 117 of 2018 and 132 of 2018 for CESTAT, New Delhi from 25/06/2018 to 29/06/2018 to the extent indicated below:-

| COURT | PERIOD | WORK ASSIGNED |
|-----------------------------------------------------------------------------------------------|-------------------------------|-------------------------------------|
| Hon'ble Sh. V. Padmanabhan, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial) | From 25/06/2018 to 29/06/2018 | Service Tax Division Bench Matters. |
| Hon'ble Ms. Rachna Gupta, Member (Judicial) | From 26/06/2018 to 29/06/2018 | Single Member Bench Matters. |

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)

Dy. Registrar (Admn)/HOO

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SPS to Hon'ble HOD/Hon'ble Members, CESTAT New Delhi/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.



Dy.Registrar